वार्षिक प्रमित्वेदन श्रीर सेखे, लेखाओं पर सेखागरीका प्रतिवेदन सहित ।

- (ख) परिषद् के कार्यकरण की सरकार द्वारा समीका।
- (ग) ऊपर (क) में उल्लिखित पत्नों को सभापटल पर रखने में हुये क्लिब के कारणों को दशीन व ल विवरण। पुस्सकालय में रखी गई। (क) से (ग) के लिये केंबिये संख्या एल०टी० 2133/91]

III. मन्तर्राज्यिक प्रवासी कर्मकार (नियोजन का विनिधमन ग्रीर सेवा शर्त) मधिनिधम, 1979 की धारा 35 की उपधारा (3) के मधीन मन्तर्राज्यिक प्रवासी कर्मकार (नियोजन का विनिधमन और सेवा शर्त) केन्द्रीय (सशोधन) निमम, 1991 को प्रकाशित करने वाली कम मंकल्य की बिध्युवना सा.का. निव संव 22(म्र) दिनांक, 14 जनवरी, 1991 की एक प्रति (धंग्रेजी तथा क्वियो में)। [पुस्तकालय में रखी गई। विख्ये संख्या एलव्टीव 2132/91]

I. Statement giving reasons for not laying the Twenty Seventh annual Report (1989-90) of the Institute of Applied Manpower Research, New Delhi with the stipulated period

II. Notifications of the Ministry of Personnel, public Grievances and Pensions (Deptt of Rersonnel and Training.)

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): Madam, I lay on the Table—

- I. A statement (in English and Hindi) giving reasons for not laying the Twenty-seventh Annual Report of the Institute of Applied Manpower Research, New Delhi, for the year 1989-90, within the saipulated period. [Placed in Library. See No. LT-2136/91]
- II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training), under sub-section (2) of section 3 of the All India Services Act, 1951:—
 - (1) G.S.R. No. 12 dated the 12th January, 1991 regarding grant of relief

- on pension to Former Secretary of State Service Officers; subject to certain conditions. [Placed in Library See No. LT-2184/91]
- (2) G.S.R. No. 589 dated the 22nd September, 1990 publishing the Indian Forest Service (Pay) Second Amendment Rules, 1990.
- (3) G.S R. No. 590 dated the 22nd September, 1990, publishing the Indian Forest Service Fixation of Cadre Strength) Amendment Regulations, 1990.
- (4) G.S.R. No. 603 dated the 29th September, 1990, publishing the Indian Forest Service (Fixation of Cadre Strength) Second Amendment Regulations, 1990,
- (5) G.S.R. No. 604 dated the 29th September, 1990, publishing the Indian Forest Service (Pay) Third Amendment Rules, 1990.
- (6) G.S.R. No. 606 dated the 29th. September, 1990, publishing the Indian Police Service (Pay) Fifth Amendment Rules. 1990.
- (7) G.S.R. No. 645 dated the 20th October, 1990, publishing the Indian Police Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1990.
- (8) G.S.R. No. 646 dated the 20th October, 1990, publishing the Indian Police Service (Pay) Sixth Amendment Rules, 1990
- (9) G.S.R. No. 647 dated the 20th October, 1990, publishing the Indian Administrative Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 1990.
- (10) G.S.R. No. 648 dated the 20th October, 1990, publishing the Indian Administrative Service (Pay) Seventh Amendment Rules, 1990.
- (11) G.S.R. No. 715 dated the 1st December, 1990, publishing the Indian Police Service (Pay) Seventh Amendment Rules, 1990.
- (12) G.S.R. No. 716 dated the 1st December, 1990 publishing the Indian Administrative Service (Fixation of Cadre Strength) Eighth Amendment Regulations, 1990.

- (13) G.S.R. No. 726 dated the 8th December, 1990, publishing the Indian Administrative Service Eighth Amendment Rules, 1990.
- (14) G.S.R. No. 727 dated the 8th December, 1990, publishing Indian Forest Service (Pay) Fourth Amendment Rules, 1990.
- (15) G.S.R. No. 728 dated the 8th December, 1990, publishing the Indian Forest Service (Fixation of Cadre Strength) Third Amendment Regulations, 1990.
- (16) G.S.R. No. 729 dated 8th December, 1990, publishing the Indian Forest Service (Pav) Amendment Rules, 1990.
- (17) G.S.R. No. 730 dated the 8th December, 1990, publishing Indian Forest Service (Fixation Cadre Strength) Fourth Amendment Regulations, 1990.

[Placed in Library. See No. LT-2183/91 for (2) to (17)]

- (18) G.S.R. No. 822(E) dated the 5th October, 1990 publishing the Indian Forest Service (Recruitment) Amendment Rules, 1990.
- (19) G.S.R. No. 938(E) dated the 7th December, 1990 publishing Indian Administrative Service (Appointment by Promotion) First Amendment Regulations, 1990.
- (20) G.S.R. No. 939(E) dated the 7th December, 1990 publishing the Indian Police Service (Appointment by Promotion) First Amendment Regulations, 1990.

Placed in Library, See No. LT-2135/91 for (18) to 20)]

Report and Accounts (1989-90) of the National Bank for Agriculture and Rural Development, Bombay and related papers.

MINISTER OF **FINANCE** THE (SHRI YASHWANT SINHA): Madam, On behalf of SHRI DIGVIJAY SINGH I lay on the Table, under sub-section (5) of section 48 of the National Bank for Agriculture and Rural Development Act, 1981, a copy each (in English and Hindi) of the following papers:-

(i) Annual Report and Accounts of the National Bank for Agriculture and Rural Development, Bombay, for the

- year 1989-90, together with 'the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Bank.

[Placed in Library. See No. LT-2256/91 for (i) and (ii).]

- I. Report and Accounts (1989-90) of the Hindustan Photo Films Manufacturing Company Limited, Udhaga mandalam and related papers.
- of the II. Reports (1989-90) troller General of Patents, Designs and Trade Marks and related papers.
- III. Report and Accounts (1989-90)of the Central Machine Tools Institute Bangalore and related papers.
- IV. Report and Accounts (1989-90) of the National Institute for Enterpreneurship and Small Business New Delhi development, lated papers.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FA-MILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOW-DHAY): Madam, I lay on the table:

- I (I) A copy each (in English Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:-
 - (i) Annual Report and Accounts of the Hindustan Photo-Films Manufacturing Company Limited Udhagamandulam for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller Auditor General of India thereon.
 - (ii) Statement by Govenment accepting the above Report.
- (II) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2137/91 for (i) and (ii)]

- II. A copy (in English and Hindi) of the following papers:-
 - (i) Eighteenth Annual Report of the Controller General of Patents Designs